

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-516

IB-2413/ND/2019

IA/1114/2022, IA/1115/2022, IA/1124/2022, IA/714/2022, IA/3878/2022,
IA/942/2022, IA/1339/2022, IA/1059/2022

IN THE MATTER OF:

M/s. Imperial Fasteners

....Applicant

Vs.

Solven Power Systems Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC CIRP

Order delivered on 11.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is listed on **22.08.2024.**

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)